

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2013

Dated : 8th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

NHDC Ltd.

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. G. Umopathy for R.2

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective Written Submissions along with relevant documents on or before 15.07.2013 after serving copy on the other side.

Post the matter for reporting compliance on **17.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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